

ITEM NO.6
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Criminal Appeal No(s). 369/2021

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

AMIT JANI

Respondent(s)

Date : 27-07-2021 This appeal was called on for hearing today.

For Appellant(s)

Mr. Pradeep Misra, AOR
Mr Suraj Singh, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Await certificate of service from the High Court in respect
of the sole respondent.

Await original record from the High Court and Trial Court.

Reminder be issued.

List again on 7.9.2021.

RAJESH KUMAR GOEL
Registrar